F.No.8/5/2018-PRP&P National Human Rights Commission (SRO Unit, PRP&P Division)

Manav Adhikar Bhawan, "C" Block GPO Complex, INA, New Delhi Dated, 09 January, 2020

ORDER

Subject: Re-constitution of the NHRC Core Group on Children

The National Human Rights Commission has re-constituted the Core Group on Children consisting of the following members:

- 1. Ms.Razia Ismail, Co-founder & Convenor, Indian Alliance for Child Rights (IACR), Co Children's Coalition Trust, New Delhi
- 2. Shri Bhuwan Ribhu, National Secretary, Bachpan Bachao Andolan, New Delhi
- 3. Ms. Farida Lambay, Co-founder, Pratham, Head, Pratham Council for Children, Pratham Education Foundation, New Delhi
- 4. Ms.Priti Mahara. Director, Policy, Advocacy, Research, and Documentation. CRY (Child Rights and You), New Delhi
- 5. Ms. Bharti Ali, Co-Director, HAQ Centre for Child Rights, New Delhi
- 6. Professor Asha Bajpai, School of Law, Rights and Constitutional Governance, Tata Institute of Social Sciences, Mumbai
- 7. Ms. Aparna Bhat, Advocate, New Delhi
- 8. Ms.Hasina Kharbhih, Founder & Chairperson, Impulse NGO Network, Shillong (Meghalaya)
- 9. Professor Anita Julka, Department of Education of Groups with Special Needs, National Council of Educational Research and Training, New Delhi
- 10. Joint Secretary, Ministry of Women and Child Development, Government of India, Shastri Bhawan, New Delhi 110 001

- 11. Joint Secretary, Department of Health and Family Welfare, Ministry of Health and Family Welfare, Government of India, New Delhi
- 12. Representative of National Commission for Protection of Child Rights (NCPCR), New Delhi110 001.
- 13. Representative of Delhi Commission for Protection of Child Rights, Delhi

Representative from International NGO

14. Dr. Yasmin Ali Haque, Country Director, UNICEF India

Representative of the Union Ministries and Government Bodies

- 15. Representative of National Commission for Scheduled Castes, New Delhi
- 16. Representative of National Commission for Scheduled Tribes, New Delhi
- 17. Representative of National Commission for Minorities, New Delhi
- 18. Representative of National Commission for Backward Classes, Ministry of Social Justice & Empowerment, New Delhi
- 2. The Core Group will also include Special Invitees (upto five) with the approval of the Chair, depending upon the specific subject proposed to be discussed in the Core Group meeting.
- 3. The Terms of Reference of the Core Group on Children are as under:
 - (i) To advice the Commission on issues relating to the rights of children. These issues may include the references made by the Commission to the Core Group, and any other issue which the Members of the Core Group would consider it appropriate to suggest to the Commission in light of the relevant provisions of the Protection of the Human Right Act, 1993.
 - (ii) To review the existing government policies, laws, rules, orders, etc. relating to children from the perspective of human rights and make suggestions/recommendations for changes or for their better implementation.

- (iii) To identify best practices, policies and programmes nationally and internatinally adopted to protect the Rights of Children.
- Any other issues considered relevant to the subject by the Core (iv) Group.
- 4. The Core group will meet periodically at regular intervals or as and when deemed necessary, in the Commission.
- 5. The participating members of the Core Group shall be entitled to an honorarium of Rs.2,000/- (Rupees two thousand) and local transportation of Rs.1,000/- (One thousand). The members based outside Delhi shall also be entitled for reimbursement of the economy class airfare (by Air India) for the to & fro journey undertaken by them to attend the Core Group meetings.
- 6. This issues with the approval of the Competent Authority.

(Jaideep Govind) Secretary-General